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**Title:** Introduction of the Cinematograph (Amendment) Bill, 2000.

**15.44 hrs.**

**SHRI VILAS MUTTEMWAR (NAGPUR):** Madam, I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952.

**MR. CHAIRMAN:** The question is:

"That leave be granted to introduce a Bill further to amend the Cinematograph Act, 1952."

*The motion was adopted.*

**SHRI VILAS MUTTEMWAR :** I introduce the Bill.

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